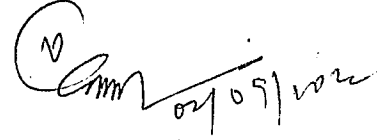


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE(PC ACT)**  
**(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

**ORDER**

In Super-session of earlier Orders the following Officers are hereby designated as Officer In-charge and Link Officer In-charge of the Branch as mentioned against their names with immediate effect:-

S.No.	Name of the Branch	Officer In-Charge	Link Officer In-Charge
1.	Bail and Filing Section	Sh. Sanjay Bansal Spl. Judge (PC Act)(CBI) (Coal Block Cases)-02	Sh. Joginder Prakash Nahar, Presiding Officer, Labour Court-09



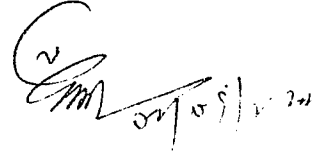
**(SH. VINAY KUMAR GUPTA)**  
Principal District & Sessions Judge  
-cum- Special Judge(PC Act)(CBI)  
Rouse Avenue Court Complex, New Delhi

No.OIC/RACC/Gaz./2022/ 24935C-25005C

Dated, Delhi the 02.09.20

Copy forwarded for information and necessary action to:-

1. The Registrar General , Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.
4. All the Branch In-charges, Rouse Avenue Court Complex, New Delhi.
- ✓ 5. The Web-site Committee, Tis Hazari Courts, Delhi.
6. The P.S./Reader to the undersigned.



Principal District & Sessions Judge-  
cum- Special Judge(PC Act)(CBI)  
Rouse Avenue Court Complex,  
New Delhi

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